

**STATUS REPORT-CUM-CAUSE LIST OF THE EXTREMELY URGENT MATTERS
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REPORT ON THE BASIS OF EMAILS RECEIVED WITHIN 11.00 A.M ON 04.05.2020
TILL 1.00 P.M ON 05.05.2020 for hearing on 07.05.2020**

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Sl. No.	Brief Description of "extremely urgent matter" received through mail	Filing lawyer	Whether considered for hearing through VC	Registration No.	Hearing schedule through Video conferencing at the video shown above and already given in the guideline also uploaded in the official website of Uttar Dinajpur Judgeship	Remarks
1	An application u/s. 439 of Cr.P.C in c/w Karandighi P.S Case No.156/2020 dt. 12.03.2020 u/s. 498(A)/302/304B/34 of IPC R/W Sec. 3/4 DP Act (G.R No. 635/2020) pending before the Ld. A.C.J.M., Islampur. 1. Chandan Biswas@Monku S/o.Lt. Ramendra Narayan Biswas. 2. Lili Biswas, W/O. Lt. Ramendra Narayan Biswas both are of vill. & P.S. Karandighi, U/Dinajpur Accd/petitioners	Asit Kumar Das	Yes	CrI. Misc. Case No.110/2020	07.05.2020 12.00 noon	
2	An application u/s. 439 of Cr.P.C in c/w Goalpokher P.S Case No.101/2020 dt. 11.04.2020 u/s. 302/120(B)/34 of IPC (G.R No. 828/2020) pending before the Ld. A.C.J.M., Islampur. 1. Nurul, S/O. Dil Md. 2. Mainul, S/O. Do both are of vill. Dharampur P.S. Goalpokher, U/Dinajpur Accd/petitioners	Soumendu Majumder	Yes	CrI. Misc. Case No.114/2020	07.05.2020 12.10 pm	
3	An application u/s. 439 of Cr.P.C in c/w Chopra P.S Case No.253/2020 dt. 1804.2020 u/s. 47/376 of IPC (G.R No. 963/2020) pending before the Ld. A.C.J.M., Islampur. Tamirul Islam S/O. Tamij of vill. Lakhipur P.S. Chopra U/Dinajpur Accd/petitioners	Soumendu Majumder	Yes	CrI. Misc. Case No.115/2020	07.05.2020 12.20 pm	
4	An application u/s. 439 of Cr.P.C in c/w Goalpokher P.S Case No.139/2020 dt. 04.05.2020 u/s. 411/414 of IPC read with section 1 of mining and minerals development regulatory act (G.R No. 1065/2020) pending before the Ld. A.C.J.M., Islampur. 1. Robel S/O. Md. Atique of vill. Bogladangi 2. Md. Sairul, S/O. Saifiquil Islam, of Vill. Sernia both of P.S. Goalpokher U/Dinajpur Accd/petitioners	Abu Bakkar Md. Khalid Saifullah	Yes	CrI. Misc. Case No.116/2020	07.05.2020 12.30 pm	
5	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.267/2020 dt. 11.04.2020 u/s. 6 of POCSO Act Habul @ Habibul Rahman S/o Islamuddin of vill. Kadamgachhi, P.S. Islampur, U/Dinajpur Accd/Petitioner	Abu Bakkar Md. Khalid Saifullah	Yes	POCSO – 10 of 2020	07.05.2020 12.40 pm	
6	An application u/s. 437 of Cr.P.C in c/w Goalpokher P.S Case No.62/2020 dt. 06/03/2020 u/s 376(2)(i) IPC r/w sec. 6 of POCSO Act pending before the Ld. Court.	Mr. Firoz Ahamed	Yes	POCSO Case No. 8/2020	07.05.2020 12.50 pm	

	Masidul S/o Samir of vill. Patwa Banbari, P.S. Goalpokher, U/Dinajpur Accd/Petitioner					
7	Hearing of the petition in c/w Goalpokher P.S. case no. 62 of 2020 dt. 06.03.2020 U/s. 376(2)(i) IPC read with section 6 of POCSO Act	ADDL. P. P. Islampur	Yes	Islampur P.S. case no. 62 of 2020	07.05.2020 1.00 pm	
8	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.204/2020 dt. 18.03.2020 u/s. 6 of POCSO Act Tanjir Alam S/o Lt. Kaimuddin of vill. Baniani, P.S. Islampur, U/Dinajpur Accd/Petitioner	Abu Bakkar Md. Khalid Saifullah	No	POCSO – 9 of 2020		No urgency on last occasion bail prayer was moved and rejected on merit
9	An application u/s. 439 of Cr.P.C in c/w Karandighi P.S Case No.244 of 2018 dt. 21.09.2018 u/s 49(A)/326/307/302/201 IPC (GR-1935/2018 in c/w Sess. – 38 /2019 pending before the Ld. ADJ 2 nd Court. Abu Kalam@Kalu, S/o Danesh Ali of vill. Sayedpur, P.S. Karandighi, U/Dinajpur Accd/Petitioner	Asit Kumar Das	No	Sess- 38 /2019		No urgency
10	An application u/s. 438 of Cr.P.C in c/w Islampur P.S Case No.249/2020 dt. 04/04/2020 u/s 143/144/188/269/270/341/342/353/32/307/506 IPC r/w sec. 3 of PDPP and 51 of disaster management Act 2005 (GR-772/2020) pending before the Ld. ACJM, Islampur Court. Sabo@Sabbo & 8 others W/O. Hasim of vill. Puratan Pally, P.S. Islampur, U/Dinajpur Accd/Petitioner	Jamaluddin	No	Islampur P.S. Case no. 249 of 2020		No urgency.

05.05.2020

Sd/Arup Roy
Vacation Judge through VC